

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

14.09.2012

OA No. 601/2012 with MA 294/2012

Mr. Ankur Rastogi, Counsel for applicant.

The learned counsel for the applicant after arguing the matter at length wishes to withdraw the OA with liberty to represent before the respondents for seeking pensionary benefits.

The OA is dismissed as withdrawn with liberty to the applicant to represent before the respondents for seeking pensionary benefits. It is for the respondents to decide the representation of the applicant as per rules.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K.S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*ahq*

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Vide No.

112 dated

18-9-12

*MR*  
18-9-12